

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT – II

**Item No. 315
(IB)-299(ND)2019
CA/1252/2019**

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd.

...Applicant/Petitioner

Versus

M/s. Parivartan Buildtech Pvt. Ltd.

...Respondent

SECTION : 9 of IBC, 2016

Order Delivered on 18.09.2020

CORAM:

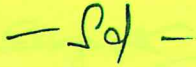
**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Mr. Sanjeev Sagar, Mr. Kamal Agarwal &
Mr. Nazia Praveen, Advocates for Applicant

ORDER

Renotify this case on 14th October, 2020.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)**